

75

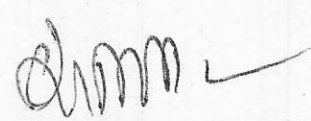
OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER

In partial modification to this office earlier Order No. 34208-34280/Committee/Gaz./DJ West/2018 dated 22.11.2018, the following Committee is hereby re-constituted, with immediate effect :-

S. No.	Name of the committee	Name of the Officer	Designated as	Concerned Branch
1	Internal complaints committee dealing with complaints with regard to Sexual Harassment against the women employees of West District, THC	Ms. Nivedita Anil Sharma, ASJ-01 Dr. Shahabuddin, Spl. Judge (NDPS) Ms. Manjusha Wadhwa, ADJ-04 Ms. Monika Bajaj, DDO (West) Ms. Shashi Sethi, Sr. PA Ms. Abha Joshi, Governing Body Member, Action India and also Former Director, MARG Lady Member Executive, Delhi Bar Association, Tis Hazari Courts, Delhi.	Chairperson Member Member Member Member Member Ex-Officio Member	Administration Branch

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(MANOJ JAIN)

DISTRICT & SESSIONS JUDGE (WEST)
(OFFICIATING)

No. 852/36151-36222 /Committee/Gaz./DJ West/2018

Dated, Delhi the 07/12/18

Copy forwarded for information and necessary action to :-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (HQs), Delhi
3. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
4. The nominated Chairperson/Members/Advocate.
5. All the Branch Incharge/DDO of West District, Tis Hazari Courts, Delhi.
6. The PS to Ld. District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
7. The Reader to Ld. District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
8. The Website Committee, English/Hindi, Tis Hazari Courts, Delhi.


DISTRICT & SESSIONS JUDGE (WEST)
(OFFICIATING)